

Royaloak Furniture India LLP - Operational Creditors - Claim Submitted to IRP as on 30.11.2021 against Form-A - Public announcement dated 17.07.2021

SL. No	OC (Operational Creditors) / Name of the OC	Claimant (Secured/unsecured/contingent)	Related party of the Corporate Debtor (Yes/No)	Identification Number, if any	Date of creation of security interest	Nature of asset on which security interest created, if any	Value of security at the time of agreement	Liability as per books of accounts	Total claims by creditors principal amount	Total claims by creditors Interest in INR (b)	Total (a+b)	Total Claims admitted by IRP principal (a)	Total Claims admitted by IRP Interest (b)	Total (a+b) Admitted by IRP	Voting Share(%)	Remarks
1	G.Sathyaraj	Unsecured	No	NA	NA	NA	NA	66,21,350	66,21,350	0	66,21,350	66,21,350	0	66,21,350	0.00%	Service Provider
2	B. V. Reddappa	Unsecured	No	NA	NA	NA	NA	28,09,585	28,09,585	0	28,09,585	28,09,585	0	28,09,585	0.00%	Service Provider
3	Nagadheep Sathyanarayana & Co	Unsecured	No	NA	NA	NA	NA	11,82,600	21,90,210	0	21,90,210	11,82,600	0	11,82,600	0.00%	Chartered Accountant Firm
Revised Claim Status as on 30.11.2021								1,06,13,535	1,16,21,145	-	1,16,21,145	1,06,13,535	-	1,06,13,535	0%	


For Royaloak Furniture India LLP
The Company Under CIRP
 CS Ragunathan Krishnasamy
 M.Com, FCMA, FCS, IP
 Resolution Professional
 NCLT Case No. 36 / BB / 2021

